

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 4637/2021

(Arising out of impugned final judgment and order dated 11-12-2019
in WA No. 1786/2018 passed by the High Court Of M.p At Gwalior)

THE STATE OF MADHYA PRADESH & ORS.

Petitioner(s)

VERSUS

SOMDUTT SHARMA

Respondent(s)

(with IA No. 16560/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT & IA No. 16558/2021 - EXEMPTION FROM FILING O.T.)

Date : 16-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Mukul Singh, Dy.AG
Mr. Varun Kumar, Adv.
Mr. Sunny Choudhary, AOR

For Respondent(s) Mr. Prashant Shukla Adv
Ms. Anushree Shukla Adv
Ms. Pratibha Yadav Adv
Mr. Kavinesh RM Adv.
Mr. Divyesh Pratap Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Arguments concluded.

Judgment reserved.

(NIRMALA NEGI)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)